NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/37/2016

NAME OF THE PETITIONER(S)

: P. Duraiswamy and 2 others

NAME OF THE RESPONDENT(S)

: Coimbatore Vijay Machine Works Private Limited

UNDER SECTION

: 397/398 of CA 1956

S.No.	Name (in Capital)	Represented by	Signature
(1)	J. v.P. Saivihai Hari Shankar Mani	Cour se lu Petitioner	T. v.P. Sai V; L
	96 W Br. V.	RESPONDENTS	· Over

ORDER

Shri T V P Sai Vihari, counsel for petitioners present. Ms V Gowri, counsel for the respondents present. Both the counsels reported that settlement talks between the parties are in progress. Since R3 is out of the country, they are unable to expedite the settlement talks and sought time to report the outcome of the same. At request time extended. Put up on 06.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)